GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA

UNSTARRED QUESTION NO. 2818

ANSWERED ON 19.03.2021

IMPLEMENTATION OF SVAMITVA SCHEME

2818. Shri B. Lingaiah Yadav:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) the progress made under SVAMITVA scheme and the record of rights being given to property owners in villages up till now, State-wise; and
- (b) the plan worked out so far to cover all the villages in future?

ANSWER

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

- (a) The pilot phase of the Central Sector Scheme SVAMITVA is being implemented during 2020-21 in the States of Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Uttar Pradesh and Uttarakhand. As on 14th March, 2021, drone flying is completed in 35652 villages and Records of Rights distributed to nearly 3 lakh Property owners in 2481 villages. State-wise details are at **Annexure I.**
- (b) The scheme envisages to cover all the rural in-habited villages of the country in the subsequent years till 2024-25 as per the villages coverage plan given in **Annexure II**.

Annexure I

Annexure referred to in reply to part (a) of the Rajya Sabha UnStarred Question No. 2818 answered on 19.03.2021 regarding 'Implementation of SVAMITVA scheme'.

State-wise details of progress of SVAMITVA Scheme till 14th March, 2021

S.No	States	Drone	Villages where	No. of Property
		Flying	Property Card	owners
			issued	
1	Haryana	5756	315	62351
2	Karnataka	1209	2	121
3	Madhya Pradesh	3138	64	3346
4	Maharashtra	4495	136	16862
5	Uttarakhand	3246	386	16908
6	Uttar Pradesh	17168	1578	209016
7	Punjab	117		
8	Rajasthan	57		
9	Andhra Pradesh	466		
	Total		2481	308604

Annexure II

Annexure referred to in reply to part (b) of the Rajya Sabha UnStarred Question No. 2818 answered on 19.03.2021 regarding 'Implementation of SVAMITVA scheme'.

Year wise villages coverage plan under SVAMITVA Scheme*

	2021-2022	2022-2023	2023-2024	2024-2025
Villages	192001	204263	104218	42612

^{*}Indicative list. The list is subject to changes based on States/UTs signing MoUs with Survey of India and pace of implementation in States/UTs